

The Prevention of Torture Bill, 2024-Introduced

SHRI E. T. MOHAMMED BASHEER (MALAPPURAM): Sir, I rise to move for leave to introduce a Bill to prevent the custodial torture, ensure award of compensation to the victims and making the erring public officials liable for the punishment and for matters connected therewith.

माननीय अध्यक्ष : प्रश्न यह है:

कि अभिरक्षा में यातना को रोकने, पीड़ितों को प्रतिकर प्रदान करने और चूककर्ता लोक सेवकों को दंड का भागी बनाने और उससे संबद्ध विषयों का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

SHRI E. T. MOHAMMED BASHEER: Sir, I introduce the Bill.
